

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:143  
ANSWERED ON:20.11.2000  
CENTRAL ASSISTANCE SOUGHT BY STATES  
A. VENKATESH NAIK;SRINIVASULU KALAVA

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether State Governments have requested the Union Government to provide Central assistance in addition to Calamity Relief Fund to undertake relief work in their respective States during the last three years;
- (b) if so, the details of demands made by each State particularly in case of Karnataka;
- (c) the extent to which the demands of State Governments have been accepted by the Union Government; and
- (d) the amount of additional assistance provided to each State during the above period against their demands?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y. NAIK)

(a) to (d): The primary responsibility for providing relief to the people affected by natural calamities is that of the State Government concerned. The Government of India only supplements the efforts of the State Government by providing additional resources in accordance with the recommendations of the Finance Commissions appointed from time to time. As per the scheme in force, year-wise allocation from Calamity Relief Fund (CRF) has been made to the States with contribution by the Centre and States in the ratio of 3:1. In addition to CRF, assistance was extended from the National Fund for Calamity Relief (NFCR) for calamities of rare severity. The NFCR has been discontinued from 31st March, 2000 on the recommendation of the Eleventh Finance Commission. A statement indicating the demands made by the State Governments and assistance provided from the NFCR during the last three years is Annexed.

Annexure

DEMAND MADE BY THE STATES IN THE WAKE OF VARIOUS NATURAL CALAMITIES IN ADDITION TO CRF ASSISTANCE PROVIDED FROM THE NFCR.

(Rs. in Crore)

Amount Demanded by the State Government Assistance provided by the Union Government from NFCR

S.No. State 1997-98 1998-99 1999-2000 1997-98 1998-99 1999-2000

1. Andhra Pradesh 1159.28 600.00 760.36 32.00 26.50 75.36

2. Arunachal Pradesh 105.15 200.23 - NIL+ 13.47 -

3. Assam - 1001.98 - - 59.90 -

4. Bihar 428.82 1003.75 701.26 10.00 11.45 38.18

5. Goa - - - - -

6. Gujarat 282.01 810.65 817.23 NIL+ 55.35 54.58

7 Haryana 102.00 757.29 - NIL+ 13.27 -

8. Himachal Pradesh 458.37 266.06 259.42 10.56 NIL+ NIL+

9. Jammu & Kashmir 273.97 - 214.47 NIL+ - 73.42  
 10. Karnataka 621.55 1352.13 249.95 NIL+ 39.78 17.09  
 11. Kerala 342.00 1499.63 79.56 NIL+ NIL+ NIL+  
 12. Madhya Pradesh 256.00 251.34 556.88 NIL+ NIL+ 38.86  
 13. Maharashtra - 152.34 - - NIL+ -  
 14. Manipur - - 24.00 - - 4.93  
 15. Meghalaya - - - - -  
 16. Mizoram - - 35.08 - - 6.00  
 17. Nagaland - - - - -  
 18. Orissa 570.70 445.59 7143.54 54.00 NIL+ 828.15  
 19. Punjab - 1140.60 - - NIL+ -  
 20. Rajasthan 321.00 959.62 1144.40 NIL+ 21.98 102.93  
 21. Sikkim 43.92 141.41 - 5.52 7.67 -  
 22. Tamil Nadu 621.55 - - 25.00 - -  
 23. Tripura - 30.11 158.80 - 5.05 5.34  
 24. Uttar Pradesh 566.07 2254.30 339.55 NIL+ 131.15 16.68  
 25. West Bengal 177.00 813.93 750.38 NIL+ 66.33 29.52

+ No funds were released as the calamity was not considered of rare severity and did not qualify for assistance under NFCR.